

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH – COURT NO. – IV

CUSTOMS APPEAL NO.50644 of 2020

[Arising out of Order-in-Original No.08/2019 dated 03.12.2019 passed by the Commissioner of Customs (Import), Delhi].

Shri Vaibhav Jain

...Appellant

VERSUS

The Commissioner of Customs (Import)

...Respondent

New Customs House, New Delhi

APPEARANCE:

Shri S. Jaina, Advocate appeared for the appellant
Shri Rakesh Kumar, Authorised Representative for the Respondent -Revenue

CORAM: HON'BLE DR.RACHNA GUPTA, MEMBER (JUDICIAL)
HON'BLE MRS. HEMAMBIKA R. PRIYA, MEMBER (TECHNICAL)

DATE OF HEARING : 19/04/2023

DATE OF DECISION: 05/07/2023

DR. RACHNA GUPTA

The appeal is allowed. For order, see order of date in Customs Appeal
No.50643 of 2020.

(DR. RACHNA GUPTA)
MEMBER (JUDICIAL)

(HEMAMBIKA R. PRIYA)
MEMBER (TECHNICAL)